## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 14/16	TP 85/16	Hearing	397/398	S. Bharamanna Vs. Jambunath mobile Phones (P) Ltd. & 5 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

SHOWAR RUMAR RICH PRICH ROPARIO

8453030030

R-1 7030

Petition

Q-18Th

Counsel for petitioner is present. Counsel for respondent is present. He has not filed objections even though he is granted time till today as a last chance. Counsel reported that petitioner has already moved the Civil Court also for the same relief. However, the respondent is directed to file objections by 30.06.2017 and no more adjournment will be given for filing objections.

MEMBER (J)

MEMBER (T)